

ITEM NO.7 Court 5 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).1068/2021

THE INDIAN FEDERATION OF APP - BASED
TRANSPORT WORKERS, (IFAT) & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION and IA No.123005/2021-EX-PARTE AD-INTERIM RELIEF and
IA No.123006/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 13-12-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Ms. Indira Jaisingh, Sr. Adv.
Ms. Gayatri Singh, Sr. Adv.
Ms. Megha Chandra, Adv.
Mr. Paras Nath Singh, Adv.
Ms. Nupur Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the writ petition as well as on
the application for interim relief, returnable in
four weeks.

Dasti service, in addition, is permitted.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master